



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/37/2017
NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI
NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	R. Sahara	Counsel for the Petitioner	
2.	For. T.K. Bhaskar Keerthi Krishna	Counsel for the Respondents	

ORDER

Counsel for both the parties present. Counsel for the Applicant prayed for time for making submissions in I.A.No.207/2017. At request, time is enlarged. Put up on **21.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)